

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION
THE 31st JANUARY, 2017

No. 20 A: The Judicial officers named in Column no. 02 are transferred/ posted as Judicial Magistrate at the places mentioned against their names given in Column no. 03 of the table below.

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st class upon the Judicial Officers named in Column no. 02 to be exercised at their respective places of new posting, shown in Column no. 03 of the table :-

Sl. No.	Name of the officer with designation and present place of posting	New place of posting on transfer
01.	02.	03.
01	Sri Dharmendra Kumar, JM-cum- Addl. Civil Judge (Junior Division), Giridih	Ranchi
02	Sri Parmanand Upadhyay, JM-cum- Addl. Civil Judge (Junior Division), Giridih	Ranchi
03	Sri Tarkeshwar Das, JM-cum- Addl. Civil Judge (Junior Division), Giridih	Ranchi
04	Sri Kumar Vipul, JM-cum- Addl. Civil Judge (Junior Division), Giridih	Ranchi
05.	Sri Deepak Kumar, JM-cum- Addl. Civil Judge (Junior Division), Gumla	Daltonganj

Accordingly, the aforesaid officers are directed to join their new assignment at the Judgeships as mentioned in Column No. 03 of the table above before concerned Principal District & Sessions Judges/ Judicial Commissioner, Ranchi, at the earliest.

Further, the concerned Principal District and Sessions Judges including Judicial Commissioner, Ranchi are hereby directed to use their own discretionary powers in distributing judicial works amongst aforesaid officers.

By Order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt

Dated Ranchi the **January, 2017**

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. 536 /Apptt

Dated Ranchi the 31st January, 2017

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) / the Registrar (Administration) /c/ the Registrar (Establishment) / P.P.S. /c to the Hon'ble the Chief Justice / the CPC /c & /c NIC Cellof High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges including Judicial Commissioner, Ranchi for information and (communication to the Officers concerned)

() – For concerned PDJ & JC


Registrar General